

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.15
C.P. (IB)No.44/BB/2024**

IN THE MATTER OF:

Mr. H. M. Suresh

... Petitioner

Order under Section 94(1) of IBC, 2016

Order delivered on 31.05.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri A. S. Sathish Kumar, PCS

ORDER

1. Heard the Ld. PCS for the Petitioner.
2. Ld. PCS for the Petitioner submits that the matter has been settled between the parties and therefore, seeks permission to withdraw the present Petition.
3. In view of the above, the present petition bearing **C.P. (IB)No.44/BB/2024 is dismissed as withdrawn.**

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**

Anishma